

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP 41 of 2019

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2020**

Name of the Company: Motikumar Harchandrai Nihalani Motikumar
through his Power of Attorney
V/s
Global Dry Fruit Processing Pvt Ltd & Ors

Section: Section 241-242 of the Companies Act 2013.

ORDER

Learned Counsel Mr. Shashvata U Shukla appeared for Petitioner.

Learned Counsel Mr. Parth S Shah appeared for Respondent No. 1.

Pleadings are complete.

Matter stands adjourned to 24.11.2020 till then interim order to continue.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 29th day of September, 2020

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(MADAN B. GOSAVI)
MEMBER (JUDICIAL)